## Incidents of lynching

†4206. SHRI RAM NATH THAKUR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the incidents of lynching continue to take place in the country on a large scale;
  - (b) if so, the details thereof;
  - (c) the number of such incidents during last three years; and
- (d) the State-wise details of any strict action taken against the persons committing such crime?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) The National Crime Records Bureau (NCRB) does not maintain specific data with respect to lynching incidents in the country. 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility to maintain law and order and protect life and property rests with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. Advisories have been issued by Ministry of Home Affairs to States/UTs from time to time, which are available in the Ministry's website viz www.mha.gov. in. These, inter alia, clearly require the State Governments/UTs to maintain law and order and ensure that any person who takes law into his/her own hands is dealt with promptly, and punished as per law. States have been advised that there should be no tolerance at all for such persons and full majesty of law must come to bear on them, without exception.

## Report on 2013 naxal attack in Bastar

†4207. SHRI VIVEK K. TANKHA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether CRPF had also prepared an enquiry report at its own level on the incident of naxal attack at Jheeram valley of Bastar district on 25th May, 2013 in which 29 people were killed, if so, details thereof;
- (b) whether, lack of coordination between the State Police Force and Central Armed Forces of not taking prompt action on the secret information already available have been cited as reasons in the said report; and

<sup>†</sup> Original notice of the question was received in Hindi.